

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2392

ANSWERED ON:04.12.2001

LEGAL PROTECTION TO PERSONNEL OF SECURITY FORCES

IMAM SANADI;JAI PRAKASH;SATYAVRAT CHATURVEDI;SUNDER LAL TWARI;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are contemplating to provide legal protection and relief to the personnel of security forces facing prosecution for alleged excesses during anti-insurgency operations; and

(b) if so, the details of measures being contemplated in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) to (b): Protection is already available to the personnel of security forces under Law.